

DIVISION BENCH  
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/82(KB)2019  
IA(I.B.C)/671(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>RAHUL CARBON COMMERCIALS PRIVATE LIMITED VS KOHINOOR STEEL PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. ] For the Resolution Professional  
Mr. S. Dawn, Adv. ]

**ORDER**

1. Learned Counsel for the Resolution Professional present.

2. **IA(I.B.C)/671(KB)2024:**

- a. This application has been filed by the Resolution Professional to place on record the 7<sup>th</sup> Progress Report, which is placed at pages 61 to 68. This application is supported by an affidavit which is placed at page 31. The 7<sup>th</sup> Progress Report is taken on record, and, accordingly this application is **allowed and disposed of.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**